

**STATEMENT**

*The Position of the Proposals furnished by the Government of Maharashtra for the declaration of new National Highways during the 7th Five Year Plan*

<i>Sl. No.</i>	<i>Particulars of roads</i>	<i>Length (Km.)</i>
1.	Solapur Osmanabad-Beed Aurangabad Dhule-Vadodara.	642
2.	Bombay-Ahmednagar-Nanded-Jagdalpur	668
3.	Ratnagiri-Solapur-Nagpur	807
4.	Western Coastal Highway	704
5.	Surat-Dhule	127
6.	Aurangabad-Nanded-Hyderabad	351
7.	Indor-Amravati-Yeotmal-Chandrapur-Drug	597
Total		3888

**Returning of Confiscated Properties by Bangladesh**

4778. SHRI YADVENDRA DATT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the particulars of properties of Indians confiscated by the Bangladesh Government and their value; and

(b) the properties returned by the Bangladesh Government so far to the owners as per agreement reached between the two countries and the value thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) The Bangladesh Minister for Land Administration and Land Reforms had stated in the Bangladesh parliament on 21.4.1981 that 841,192.44 acres of land and 21,926 houses were listed

in Bangladesh as vested property. No later information or precise estimates of the value is available.

(b) There is no agreement between Bangladesh and India on the return of such properties to their owners.

**Setting up of Electronic Telephone Exchange At Nasik**

4779. DR. DAULATRAO SONUJI AHER: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there are many complaints regarding telephone services from Nasik district, Maharashtra;

(b) if so, the action taken to streamline the position;

(c) whether Government propose to provide electronic exchange as per the long standing public demand; and

(d) if so, when?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) The electronic exchange at Nasik city and Ambad are likely to be provided in the year 1992-93.

#### **S.T.D. Facility from Nasik**

4780. DR. DAULATRAO SONUJI AHER: Will the Minister of COMMUNICATIONS be pleased to state.

(a) whether Government are aware that the people from Lasolgaon, Deola from Nasik District (Maharashtra) have demanded S.T.D. facility.

(b) if so, whether Government propose to concede to their demands; and

(c) if so, by what time these are likely to materialise?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) it is planned to provide STD to Lasolgaon in 1991-92 and to Deola in 1994-95 subject to availability of equipment.

#### **Floods in Hoshiarpur District of Punjab**

4781. SHRI RAJVEER SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of persons affected by floods in Hoshiarpur district of Punjab, particularly in village Badla-Harta and other surrounding villages during the last one year;

(b) the details of financial or other assistance sought and provided; and

(c) the steps taken by Government to check floods in these areas?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) There were no floods in Hoshiarpur district during the year 1989-90.

(b) and (c). Do not arise.

[*Translation*]

#### **Telephone Facility in Tehsil Headquarters in Kanpur**

4782. SHRI KESHARI LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of tehsil headquarters in Kanpur rural area where telephone facilities are available at present;

(b) whether Government propose to provide these facilities at the remaining tehsil headquarters there;

(c) if so, by what time; and

(d) if not the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) to